

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5797
ANSWERED ON:25.04.2001
TECHNOLOGY UPGRADATION OF SSI
SULTAN SALAHUDDIN OWASI

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) whether Government have approved the credit link capital subsidy scheme for technology upgradation of SSIs;
- (b) if so, the details thereof;
- (c) whether Government have appointed a Governing and Technology Approval Board to monitor scheme;
- (d) if so, the details thereof and composition of the Board;
- (e) the sectors covered under this scheme; and
- (f) the broad terms of reference and scope of working of this Board?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a) Yes, Sir.

(b) The Credit Linked Capital Subsidy Scheme (CLCSS) provides capital subsidy equal to 12% of the loan raised by registered SS units from scheduled Commercial Banks/NSIC for the projects of technology upgradation in the specified products/sub-sectors. SIDBI is the nodal agency for operation of the Scheme.

(c) Yes, Sir.

(d) The Governing and Technology Approval Board has been constituted under the chairmanship of Secretary, Ministry of SSI&ARI to monitor the implementation of the scheme and to identify latest technologies. Other Members of the Board are:

1. Additional Secretary & Financial Adviser, Min. of SSI&ARI
2. Adviser (I&M), Planning Commission
3. Representative of Banking Division, Deptt. of Economic Affairs
4. Representative of Deptt. of Science & Technology
5. Representative of Council of Scientific & Industrial Research
6. Representative of Council of Agricultural Research
7. Chairman, National Small Industries Corporation
8. CMD, Small Industries Development Bank of India
9. Executive Director, Reserve Bank of India
10. CMD, Punjab National Bank
11. CMD, State Bank of India
12. President, FASII
13. President, FISME
14. President, Laghu Udyog Bharti
15. President, CII - SME Committee
16. CMD, NRDC or his representative

17. AS&DC (SSI) - Member Secretary

(e) To begin with the following products/sub-sectors are covered under the Scheme :-

- (i) Food Processing
- (ii) Information Technology (hardware),
- (iii) Drugs and pharmaceuticals
- (iv) Auto parts and components
- (v) Electronic Industry particularly relating to design and measuring,
- (vi) Glass and Ceramic items including tiles
- (vii) Dyes and intermediates
- (viii) Toys,
- (ix) Tyres
- (x) Hand Tools
- (xi) Bicycle parts, and
- (xii) Foundries - Ferrous and Cast Iron
- (xiii) Stone Industry

(f) The broad terms of reference of the Governing & Technology Approval Board are :-

- to lay down policy guidelines and give necessary directions for smooth functioning of the scheme.
- monitor and review the functioning of the scheme.
- identify the new technologies which will be covered under the Scheme.

In addition, GTAB has powers :

- to co-opt any other member/members, if considered necessary and
- to set up sub-committees to identify new technologies in specific products/sectors.